## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 31 OF 2018**

Dated: 23<sup>rd</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Green Energy Association .... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Aradhna Tandon Ms. Ritika Singhal

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for

Mr. Balaji Srinivasan for R-2

Ms. Ragima for

Ms. Pankhuri Bhardwaj for R-3

## <u>ORDER</u>

Learned counsel for the respondents seek two weeks more time to file reply. They may take steps to file the same on or before 08.05.2018 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on <u>16.07.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member